

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 392 OF 2011**

Monday, this the 16<sup>th</sup> day of May, 2011

**CORAM:**

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

K.K.Asharf  
Senior auditor  
Field Pay Unit, Kadamat  
Union Territory of Lakshadweep  
Residing at Hidayat Manzil  
Kadamat

... Applicant

(By Advocate Mr. R.Sreeraj )

versus

1. The Administrator  
Union Territory of Lakshadweep  
Kavaratti – 682 555
2. The Director (Services)  
Secretariat  
Administration of the Union Territory of Lakshadweep  
Kavaratti – 682 555
3. M.C.Kunhikoya  
Superintendent  
Office of the Director of Social Welfare and Tribal Affairs  
Kavaratti – 682 555  
(under orders of transfer as Senior Auditor  
Field Pay Unit, Kadamat) ... Respondents

(By Advocate Mr. S.Radhakrishnan )

The application having been heard on 16.05.2011, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

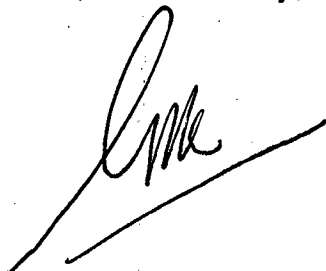
The applicant is a Senior Auditor working at Kadamat. By Annexure A-1 he has been transferred to Kavarathi as Superintendent which he did not accept. According to him, the bar for future promotion is only for a period of one year



which is already over. But now without indicating he is on promotion transfer he has been issued with an order of transfer. He has got certain other personal grievance as well. Hence, he has approached this Tribunal challenging Annexure A-1.

2. At the outset, we are not satisfied that the grounds urged are sufficient for interference at the first instance by this Tribunal. In the light of the representation pending with the authorities, the respondents may dispose of the same in accordance with law. Accordingly, we direct the Administrator, Union Territory of Lakshadweep to consider and dispose of Annexure A-4 representation as expeditiously as possible, at any rate, within one month from today. OA is disposed of as above. No costs.

Dated, the 16<sup>th</sup> May, 2011.



**K GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**



**JUSTICE P.R. RAMAN**  
**JUDICIAL MEMBER**

VS